ARREARS OF P.F. IN MAHARASHIRA

371. SHRIMAII SAIYAVATI DANG : Will the Minister of LABOUR AND RE-HABILITATION be pleased to state :

(a) the yearwise arrears of Provident Funds of the mines in coalfields near Nagpur in Maharashtra for the last five years;

(b) whether any of the mines belong to individuals, partnership firms or private limited companies or closely-held companies, and

(c) if so, the action taken for the realisation of the P.F. dues?

1H1 MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA-DIIKAR)  $\cdot$  (a) to (c) Information 15 being collected ft will be laid down on the Lable of the Sabha in due course.

## PROVIDENT FUND ARREARS

372. SHRI KALYAN ROY : Will the MINISTER OF LABOUR AND REHABILI-FAFION be pleased to state whether nearby Rs 31 lakhs of Coal Mines Provident Lund contributions which have not been deposited by the managements of Patmohana Damoda and Western Kajora coal mines, have since been realised; if not, what is the total amount which has been collected so far?

I HE MINIS ΓER OF LABOUR AND REHABILITATION (SHRI R. K. KHA-DIIK (R) · The Coal Mines Provident 1 und authorities have reported as under:—

I otal dues outstanding from Patmohana, Damoda and Western Kajora Collieries as on 31 3-1972 were Rs. 30.8 lakhs. The dues amounting to Rs. 30.8 lakhs were approximate as final assessment for a portion of the period of default was not then complete. Final assessment has now been completed upto April, 1972 in respect of Patmohana Colliery, upto August, 1972 in respect of Damoda Colliery and upto June, 1972 in respect of Western Kajora Colliery. The total amount outstanding from these three coal mines for the period upto which assessment has been completed as stated above comes to Rs. 42.89 lakhs out of which Rs. 9.88 lakhs have been recovered leaving a balance of Rs 33.01 lakhs.

LEKRORISIS WQUIRING ATOM BOMBS

373 SHRI BRAHMANANDA PANDA. SHRI J S. LILAK.
SHRI CHANDRA SHEKHAR : SHRI GURUMUKH SINGH MUSALIR : SHRI KRISHAN KANT : SHRI V B RAJU :

Will the Ministee of EXTERNAL AF FAIRS be pleased to state :

(a) whether Government's attention has b en drawn to the warning given by Seien tists at the recent Pugwash conference' to the effect that mafia or the Black September group of Arab Terrorists might hold the world to ransom with their own atom bombs, and

(b) if so, what is Government's assessment of the situation?

I HI DLPUTY MINISTER IN THE MINISTRY OF ENTERNAL AFFAIRS (SHRT SURLNDRA PAL SINGH): (a) Government have seen the statement issued by the Pugwash Conference' recently which includes the following --

"There is a dinger to some degree already present, that processed fissile matetials in storage or in transit may fall into the hands of mesponsible, possible criminal or fanatical groups. The need for ensuring the physical protection of fissile material, by both international and national means, must be strongly emphasized"

(b) Government are cognisant of the need for ensuring the physical protection of fissile materials. In particular, the possibility of pilferage or unauthorised use of such materials is one of the dangers in herent in the continued manufacture and stock piling of nuclear weapons by the Nuclear Weapors' Powers' Government, therefore, have continued to press for effective measures of nuclear disarmament as the only means to averting such a danger.